

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2126
(To be answered on the 3rd August 2015)**

BAN ON FORWARD SALES OF AIR TICKETS

2126. SHRIMATI VANAROJA R.

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Directorate General of Civil Aviation (DGCA) has put a ban on forward sales of air tickets of various airlines;**
(b) if so, the details thereof and the reasons therefor;
(c) whether DGCA has received requests from the airlines to lift the ban as the same is causing huge losses to them;and
(d) if so, the details thereof along with the action taken by DGCA thereon?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

(a): As on date, Directorate General of Civil Aviation (DGCA) has not put any restriction on forward sales of air tickets of scheduled domestic airlines.

(b) to (d): Does not arise.
